

**GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO.1410
TO BE ANSWERED ON 24.11.2016**

“Supply of Coal by SCCL”

1410. SHRI Y. S. AVINASH REDDY:

Will the Minister of COAL be pleased to state:

- (a) whether the Singareni Collieries Company Limited (SCCL) of Telangana has stopped supply of coal to power plants in Andhra Pradesh;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether either Andhra Pradesh Government or Telangana Government have approached the centre for resolving the matter between the States, if so, the details thereof; and
- (d) the steps being taken by the Union Government to resolve the matter?

A N S W E R

MINISTER OF STATE (I/C) FOR COAL, POWER, NEW AND RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

(a) to (d):From 01.04.2016 to 04.10.2016, Singareni Collieries Company Limited (SCCL) had supplied 36.71 Lakh Tonne coal to Andhra Pradesh Power Generation Corporation (APGENCO) and the outstanding dues had accumulated to the tune of around Rs.2224.68 crore (excluding interest) upto 31.10.2016. As APGENCO did not respond to the request of SCCL for payment of these dues, SCCL had temporarily stopped the coal supplies to APGENCO from 05.10.2016 to 31.10.2016 and diverted the coal to central power utilities. The Principal Secretary to Government of Andhra Pradesh had written a letter to Ministry of Coal about the stoppage of coal supply from SCCL to APGENCO and requested for convening a meeting to sort out the issue amicably. The issue was discussed and amicably settled in a meeting between officials of APGENCO and SCCL. The coal supplies to APGENCO have been resumed by SCCL from 01.11.2016 onwards.
